

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/BB/2017	-	For filing objections	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	RAJESH S. ADVOCATE	Secured Creditor	<i>[Signature]</i>
2	Dr. K. S. Ravichandran, Pcs S. Jayalakshmi, Adv For used CO 8440597602	For Corporate debtor	<i>[Signature]</i>

ORDER

PCS for Petitioner Company is present. Counsel for Respondent/Financial Creditor is also present. He has filed written submission on the memo of withdrawal. We have heard both sides on the memo for withdrawal. List it for consideration on 05/03/2018.

[Signature]
Member (T)

[Signature]
Member (J)